

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 651/2002

New Delhi, this day the 7th March, 2002

HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

G.N. Gidwani son of Narain Das Gidwani
Central Government Pensioner,
Aged about 71 years
R/o 305, "B", Dhup Chaon,
4, Bungalows, Andheri West
Mumbai 400053

Last worked as Deputy Director General (Inspection) in
the Office of the Directorate of Quality Assurance,
Calcutta - a subordinate office of the Directorate
General of Supplies & Disposals, New Delhi-110001
... Applicant

(By Advocate : Shri R. Doraiswamy)

Versus

1. Union of India, through the
Directorate General of Supplies & Disposals
Jeewan Tara Building,
5, Sansad Marg, New Delhi - 110001
2. Director of Quality Assurance,
(Dte General of Supplies & Disposal)
Nizam Palace, 234/4, A.J.C. Bose Road,
Kolkata - 700020
3. The Controller of Accounts,
15, R.N. Mukherjee Road,
Kolkata - 700001
... Respondents

O R D E R (ORAL)

The applicant prays that the present OA may be allowed to be withdrawn subject to liberty being given to him to refile, if so advised and in accordance with the relevant laws. He is allowed to do so.

2. The OA is accordingly dismissed as withdrawn ^{2 forming} without ~~passing~~ any view on the merit of the claim.


(S.A.T. RIZVI)
MEMBER (A)

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